

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 61729/2025

[Arising out of impugned final judgment and order dated 12-06-2020 in JA No. 30/2019 passed by the High Court of Judicature at Allahabad]

ASHISH @ BAUVA

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 310986/2025 - CONDONATION OF DELAY IN FILING

IA No. 310987/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS, IA No. 310985/2025 - EXEMPTION FROM FILING O.T.

Date : 12-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. S. Wasim. A. Qadri, Sr. Adv.
Mr. M. K. Ghosh, Adv.
Ms. Tina Garg, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T. is allowed.
Delay condoned.

Issue notice, returnable on 12.01.2026.

Meanwhile, learned counsel for the petitioner is permitted to file additional documents.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR